Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 47 of 2016

Dated :22nd April, 2016

In the matter of:

Power Grid Corporation of India Ltd., …. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors …. Respondent(s)

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on **20th July, 2016**

(Court Master)

kt